

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 509 OF 2017 IN
DFR NO. 1935 OF 2017**

Dated: 31st August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Assam Power Distribution Company Ltd. ... Appellant(s)
Vs.
ONGC Tripura Power Company Limited & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Avijit Roy
Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Mr. Saransh Shaw for R-1

ORDER

(IA NO. 509 of 2017 – Delay in filing the appeal)

Learned counsel for respondent No.1 seeks two weeks time to file reply. He may file the same on or before 15.09.2017 after serving copy on the other side.

List the matter on **16.10.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt